NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 86/(MAH)/2016 CA No. 218/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Mr. Pratik Vira & Ors.

V/s.

M/s. Sunshine Housing & Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

	S. No. NAME	DESIGNATION	SIGNATURE
1.	Deepakar Livingsto	Advocate for	B.
20		1 .170	Augh
3 .	Adv. Nielle Chha 1/6 Subir Kun	de Advocate for	M
4.	Adv. Nandini No Tanne: i/b. Maherno	ChiHal Adv. for Jais wal petitioners/	Jankin
5.	Adv. Adultya Siki aju Adv. Bhaun	. 1	
6.	Adv. Samis K Ofw Adv. SI		K−3 Contd2

<u>ORDER</u>

MA No. 218/2017 IN CP 86/241-244/NCLT/MB/MAH/2016

At request of the Applicant's Counsel, list this matter on 21.07.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)